

**MINISTRY OF FINANCE**  
**(Department of Revenue)**  
(CENTRAL BOARD OF DIRECT TAXES)

**CORRIGENDUM**

New Delhi, the 10th April, 2026

**INCOME-TAX**

**G.S.R. 263(E).**— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 227(E), dated 30<sup>th</sup> March, 2026:—

- (i) at page number 46, in row B(5)(e) of schedule CG, for figures and letters “6c – 6d”, figures and letters “5c – 5d” shall be substituted;
- (ii) at page number 49, in schedule-CG, in marginal heading of row E, words and figures “B12a” shall be substituted by words and figures “B11a”;
- (iii) at page number 50, in schedule-CG, in table F grey colour of the blank cells shall be removed;
- (iv) at page number 50, in schedule-112A, column (1b) shall be omitted;
- (v) at page number 51, in schedule-115AD(1)(b)(iii) proviso, column (1b) shall be omitted;
- (vi) at page number 53, in schedule OS, in row 2(d), for the words “dxx”, the words “dxxi” shall be substituted;
- (vii) at page number 55, in schedule OS, in row 10(3b), grey colour of the blank cells under column “upto 15/6” and “from 16/6 to 15/9” shall be removed;
- (viii) at page number 58, row xi of schedule CFL, for the figures and letters “2xv”, figures and letters “2xiv” shall be substituted;
- (ix) at page number 68, row 11 of part B-TI, for the letter “w”, letter “v” shall be substituted;

[Notification No. 58/2026/F. No. 370142/6/2026-TPL]

PRADEEP SHARMA, Dy. Secy.